

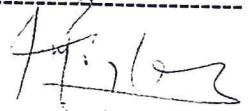
(27)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/25&26/CAA/2018  
NAME OF THE PETITIONER(S) : MARINE CONTAINER SERVICE PVT LTD  
NAME OF THE RESPONDENT(S) : MARINE CONTAINER SERVICE PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	N. P. VIJAY KUMAR R. PRADEEP	Counsel for Applicant	

**ORDER**

Heard. Reserved for order.

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk